

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA  
DIVISION AT DHARAMSHALA.

No. DSJ/EC/(4-9)/2020-  
Dated:-

**\* OFFICE ORDER \***

It has come to the notice of the undersigned that some of the officials who are proceeded on station leave or any other kind of leave, are applying for leave from their home without any emergent, unavoidable/unforeseen circumstances with the trend and mind set of exhausting the leave in his/her credit, which is the clear violation of the instructions already issued in this behalf and leads to entail action against the official concerned.

Therefore, it is directed that in future, no official, who is proceeded on station leave or any other kind of leave, shall apply for leave from their home without any emergent, unavoidable/unforeseen circumstances.

Instances of violation of above instructions, will be viewed seriously and will entail action against the official concerned.

  
(J.K. Sharma)

District and Sessions Judge  
Kangra Division at Dharamshala.

Endost. No. DSJ/EC/(4-9)/2020-

8847 - 8869

Dated:- 18-11-2020

Copy forwarded for information and necessary action to:-

1. All the Judicial Offices of this Civil and Sessions Division for information and necessary action.
2. The Assistant Programmer of this office to upload the same in the website of District Courts.
3. The Daftri of this office. He is directed to get it noted from all the staff of this office for compliance.
4. Guard file.

  
District and Sessions Judge  
Kangra Division at Dharamshala.